

SPECIAL BENCH                      ITEM NO. 106

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

CA No.29/2020 IN CP No.300/ALD/2018

CORAM:

1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI AJAI DAS MEHROTRA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup>  
DECEMBER, 2022, 10:30 AM

NAME OF THE COMPANY	SANJAY KUMAR AGARWAL & OTHERS V/S CORAL FUND SOLUTIONS PVT LTD
UNDER SECTION	241/242 OF COMPANIES ACT 2013

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

NONE  
NONE

: For the Petitioner  
: For the Respondent

**ORDER**

None present for the parties.

In the interest of justice, the matter is adjourned to 12<sup>th</sup> January, 2023.

—Sd—

(AJAI DAS MEHROTRA)  
Member (Technical)

—Sd—

(PRAVEEN GUPTA)  
Member (Judicial)

08<sup>th</sup> December, 2022

Kumud Narayan  
(PS)